## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA**

C.P-64/2007 & 66/2008

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th February 2018, 10.30 A.M.

Nam	e of the Company	Sree Mohan Jatia & Ors	-Versus- Jatia Cotton Mills Lt	d & Ors
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Mr. P. Roy, Sor Adv Mr. Addinga Kanodia, Adv Mr. S. Sarokars, Adv Mr. A. Dar, Adv Mr. S. Consun Adv Mr. S. Consun Adv L. R. Rai, Adv 20. For Petitioners in C.P. 64/2007 20. Anumoy BaluyAdv 3. Sourgan Brattachary

R. Litrain
S. Crhose:
Ayan DCAdu

Interveron in CP 64/07

ORDER

Ld. Counsel for the petitioners and the respondents is present.

List it on 15/03/2018.

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(Jinan K.R.) Member (I) Sd

(V.P.Singh) Member (I)